

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST**EXCISE DIVISION BENCH****COURT NO. : 5 ROOM NO. : 405****DATED : 19/01/2018**

DAY : Friday

Time : 14:30 Hrs

CORAM:

HON'BLE JUDICIAL MEMBER, MR. RAMESH NAIR

HON'BLE TECHNICAL MEMBER, MR. C. J. MATHEW

<u>SNo.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>MISC (ROM) MATTERS</u>				
1	C/ROM/93080/2017	Pet Plastice Ltd. -Vs- CCE Thane II	IP/DR	*
	C/1198/2005			
2	C/ROM/93084/2017	Vishal Export Overseas Ltd. -Vs- CCE Thane II	IP/DR	*
	C/1227/2005			
3	C/ROM/93085/2017	Mr. Pardeep S. Mehta, -Vs- CCE Thane II	Grover Consultancy /DR	*
	C/1398/2005			
4	C/ROM/93241/2017	Suprati Plastics Ltd. -Vs- CCE Thane II	IP/DR	*
	C/1424/2005			
5	C/ROM/93082/2017	Ajay Tanna -Vs- CCE Thane II	Anil Balani /DR	*
	C/1425/2005			
6	C/ROM/93081/2017	Prashant Tanna -Vs- CCE Thane II	Anil Balani /DR	*
	C/1426/2005			
7	E/ROM/93220/2017	Shri. Narendra H Ganediwala -Vs- CCE THANE II	IP/DR	* Issue Notice
	E/1072/2006			
8	C/ROM/93194/2017	Metchem Impex -Vs- CC PUNE	V.M.Doiphode /DR	*
	C/1280/2006			
9	C/ROM/93201/2017	Bharat Patroleum Corporation Ltd. -Vs- CC PUNE	IP/DR	*
	C/1296/2006			
10	C/ROM/93195/2017	. Elecon Engineering Company Ltd. -Vs- CC (IMPORT) MUMBAI	V. Sridharan, /DR	*
	C/618/2007			
11	C/ROM/93320/2017	North West Civil -Vs- CC (IMPORT) MUMBAI	IP/DR	*
	C/936/2007			

12	C/ROM/93261/2017	SEAMEC LTD. -Vs- CC (IMPORT) MUMBAI	V. Sridharan, /DR	
	C/87536/2013			
13	C/ROM/93260/2017	SEAMEC LTD. -Vs- CC (IMPORT) MUMBAI	V. Sridharan, /DR	
	C/87659/2013			
14	C/ROM/93259/2017	SEAMEC LTD. -Vs- CC (IMPORT) MUMBAI	V. Sridharan, /DR	
	C/87660/2013			

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,
Deputy Registrar,
EXCISE DIVISION BENCH,
CESTAT - Mumbai**